# GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA UNSTARRED QUESTION NO. 5509 TO BE ANSWERED ON APRIL 03, 2025

**AMRUT 2.0 IN KARNATAKA** 

NO. 5509. SHRI TEJASVI SURYA:

Will the Minister of Housing and Urban Affairs be pleased to state:

- (a) the details of the projects implemented along with the funds allocated and utilised under the Atal Mission for Rejuvenation and Urban Transformation (AMRUT) 2.0 during the last five years and the current year, year, project and State-wise, particularly in Karnataka; and
- (b) whether the Government proposes to extend the term of the said mission and if so, the details thereof?

#### **ANSWER**

# THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU)

(a) & (b): Atal Mission for Rejuvenation and Urban Transformation (AMRUT) 2.0 was launched on 01 October 2021 in all Urban Local Bodies (ULBs)/cities, enabling the cities to become 'self-reliant' and 'water secure'. Providing universal coverage of sewerage and septage management in 500 AMRUT cities is one of the major focus areas of AMRUT 2.0. Rejuvenation of water bodies, development of green spaces and parks, etc are other components of the Mission. Under the scheme, States/ Union Territories (UTs) are empowered to select, design, approve, prioritise and implement the projects within the broad framework of AMRUT 2.0 guidelines. Ministry of Housing and Urban Affairs (MoHUA) approves State Water Action Plans (SWAPs) under AMRUT 2.0 as per recommendation of State High Power Steering Committee (SHPSC) headed by Chief Secretary of the State/ UT.

Under AMRUT 2.0, central funds are allocated/ released to States/ UTs and not project-wise. States incur the expenditure as per progress of the approved projects.

Under AMRUT 2.0, so far, a total of 8,868 projects worth ₹1,89,087.31 crore (including Operations & Maintenance cost) have been approved by MoHUA. Out of the total allocated Central Assistance (CA) of ₹66,750 crore for projects, ₹12,511.94 crore have been released/sanctioned against which, utilization certificates (UC) worth ₹7,486.90 crore have been received.

In the State of Karnataka, a total of 684 projects worth ₹10,274.13 crore (including Operations & Maintenance cost) have been approved under AMRUT 2.0 which includes 227 water supply projects worth ₹9,589.65 crore, 203 water body rejuvenation projects worth ₹542.27 crore and 254 green space & park projects worth ₹142.21 crore.

The year-wise and State-wise details of central share allocated and released for projects and UCs received since the year 2021-22 including the State of Karnataka, is given in Annexure.

The AMRUT 2.0 Mission is approved for implementation from financial year 2021-22 to 2025-26. There is no proposal, at present, to extend this Mission.

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## ANNEXURE REFERRED TO IN REPLY TO PART (a) & (b) OF UNSTARRED QUESTION NO. 5509 REGARDING "AMRUT 2.0 IN KARNATAKA", DUE FOR ANSWER IN THE LOK SABHA ON 03.04.2025

### STATE WISE STATUS OF CENTRAL SHARE RELEASED/ SANCTIONED FOR PROJECTS AND UTILISATION CERTIFICATES RECEIVED UNDER AMRUT 2.0

(₹in crore)

	State / UT	Committed Central Assistance for Projects	Central share released/ Sanctioned						UC Received					
S.N o.			2021-22	2022-23	2023-24	2024-25 (upto 28.02.2 025)	Total	2021- 22	2022-23	2023-24	2024-25 (upto 28.02.2 025)	Total		
1	Andaman And Nicobar	36	0.00	0.00	0.00	5.51	5.51	0.00	0.00	0.00	0.00	0.00		
2	Andhra Pradesh	2948	0.00	213.12	376.43	0.00	589.55	0.00	200.22	0.00	0.00	200.22		
3	Arunachal Pradesh	226	0.00	0.00	29.50	0.00	29.50	0.00	0.00	0.00	0.00	0.00		
4	Assam	775	0.00	56.65	0.00	89.09	145.74	0.00	17.89	0.00	0.00	17.89		
5	Bihar	2628	0.00	0.00	400.00	10.77	410.77	0.00	0.00	0.00	0.00	0.00		
6	Chandigarh	170	0.00	33.00	0.00	0.00	33.00	0.00	0.00	0.00	0.00	0.00		
7	Chhattisgarh	1303	0.00	148.40	0.00	4.12	152.52	0.00	125.53	0.00	0.00	125.53		
8	Dadra And Nagar Haveli and Daman And Diu	30	0.00	0.00	0.00	6.00	6.00	0.00	0.00	0.00	0.00	0.00		
9	Delhi	2885	0.00	211.41	0.00	71.25	282.66	0.00	172.73	0.00	0.00	172.73		
10	Goa	85	0.00	0.00	15.76	0.00	15.76	0.00	0.00	0.00	0.00	0.00		
11	Gujarat	4512	0.00	602.73	0.00	702.74	1305.47	0.00	602.73	0.00	275.00	877.73		
12	Haryana	1496	0.00	0.00	140.00	4.24	144.24	0.00	0.00	140.00	0.00	140.00		
13	Himachal Pradesh	256	0.00	0.00	51.56	51.11	102.67	0.00	0.00	48.51	0.00	48.51		
14	Jammu And Kashmir	867	0.00	158.60	0.00	0.00	158.60	0.00	0.00	0.00	0.00	0.00		
15	Jharkhand	1183	98.23	6.29	0.00	82.92	187.44	8.23	0.00	0.00	0.00	8.23		
16	Karnataka	4628	0.00	614.37	0.00	462.77	1077.14	0.00	614.37	0.00	278.91	893.28		

	State / UT	Committed Central Assistance for Projects	Central share released/ Sanctioned						UC Received					
S.N o.			2021-22	2022-23	2023-24	2024-25 (upto 28.02.2 025)	Total	2021- 22	2022-23	2023-24	2024-25 (upto 28.02.2 025)	Total		
17	Kerala	1374	0.00	148.74	0.00	0.00	148.74	0.00	101.36	0.00	0.00	101.36		
18	Ladakh	128	0.00	11.70	0.00	0.00	11.70	0.00	0.00	0.00	0.00	0.00		
19	Lakshadweep*	2	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00		
20	Madhya Pradesh	4065	130.08	153.77	0.00	0.00	283.85	0.00	0.00	0.00	0.00	0.00		
21	Maharashtra	9310	0.00	1140.68	0.00	911.28	2051.96	0.00	1140.68	0.00	373.36	1514.04		
22	Manipur	170	0.00	0.60	16.45	0.00	17.05	0.00	0.00	0.00	0.00	0.00		
23	Meghalaya	111	0.00	21.69	43.38	10.85	75.92	0.00	21.69	43.38	10.85	75.92		
24	Mizoram	143	0.00	0.00	28.00	0.00	28.00	0.00	0.00	24.71	0.00	24.71		
25	Nagaland	176	0.00	0.00	35.19	0.00	35.19	0.00	0.00	0.00	0.00	0.00		
26	Odisha	1373	127.47	101.92	126.00	168.65	524.04	127.47	97.25	126.00	0.00	350.72		
27	Puducherry	150	0.00	12.42	16.40	18.22	47.04	0.00	12.42	16.40	18.22	47.04		
28	Punjab	1836	0.00	254.69	0.00	0.00	254.69	0.00	0.00	0.00	0.00	0.00		
29	Rajasthan	3552	0.00	95.53	213.75	386.17	695.45	0.00	95.53	202.54	0.00	298.06		
30	Sikkim	40	0.00	0.00	3.62	4.38	8.00	0.00	0.00	3.62	0.00	3.62		
31	Tamil Nadu	4942	0.00	398.13	447.73	769.07	1614.92	0.00	398.13	421.32	0.00	819.45		
32	Telangana	2789	100.00	0.00	0.00	0.00	100.00	0.00	0.00	0.00	0.00	0.00		
33	Tripura	157	0.00	18.42	46.51	14.18	79.11	0.00	18.42	36.84	0.00	55.26		
34	Uttar Pradesh	8161	0.00	521.41	156.66	618.60	1296.68	0.00	521.41	156.66	579.06	1257.14		
35	Uttarakhand	585	0.00	42.08	0.00	55.32	97.39	0.00	31.22	0.00	0.00	31.22		
36	West Bengal	3658	0.00	495.65	0.00	0.00	495.65	0.00	424.25	0.00	0.00	424.25		
Total	Total		455.78	5461.99	2146.94	4447.23	12511.94	135.70	4595.83	1219.97	1535.39	7486.90		

<sup>\*</sup> Lakshadweep has not taken up any project under AMRUT 2.0.